## HARYANA VIDHAN SABHA

## **Un-Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the  $5^{th}$  March, 2013.

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## **Outstanding Arrear of Haryana Bhawan**

327. SH. SAMPAT SINGH, M.L.A.: Will the PWD (B&R) Minister be pleased to state:

- a) the name of the persons alongwith their designations against whom outstanding arrears of room rent of Haryana Bhawan, New Delhi and Haryana State PWD Guest House, Chanakyapuri, New Delhi are pending along with the details of such amount against each of the defaulters togetherwith, the action taken to recover the outstanding arrears;
- b) whether these defaulters have been given rooms even after the outstanding arrears; if so, the reasons thereof;
- c) whether any efforts have been made by the department to recover these pending arrears as arrears of land revenue; and
- d) whether the department issued no dues certificate at the time of election to any of them; if so, the reasons thereof?

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Chandigarh: The 27<sup>th</sup> February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha